

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:893  
ANSWERED ON:25.02.2011  
VIOLATION OF WHO NORMS  
Mani Shri Jose K.

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the World Health Organisation (WHO) has laid down any guidelines for immunisation of the nurses and other health professionals working in the Government and private hospitals;
- (b) if so, the details thereof alongwith the manner in which such norms are being followed in the country;
- (c) whether violation of such norms of inadequate immunization to the nurses have been reported/brought to the notice of the Government;
- (d) if so, the details thereof; and
- (e) the follow-up action taken thereon?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI DINESH TRVEDI)

(a) to (e) No such information is centrally maintained as health is a State subject. The Central Government Hospitals located in Delhi viz. Safdarjung Hospital, Dr. RML. Hospital and Lady Hardinge & Medical College & S.K. Hospitals have not received any guidelines of WHO for immunization of the nurses and other health professionals working there. However in above three Central Government hospitals, Nurses and health professionals are immunized for Heptitis B, and Tetanus.